

**HIGH COURT OF CHHATTISGARH
BILASPUR
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2021
DIRECT RECRUITMENT**

Candidate's Name & Address

MR. HARDEV SHARMA
VILLAGE-SARSAI, POST- DHANWARA, TAH. KUMHER,
RAJASTHAN,

Roll No - 345

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name :
SHRI NATTHI LAL SHARMA

Examination Centre :
GOVT. MULTIPURPOSE HIGHER SECONDARY
SCHOOL, GANDHI CHOWK, DAYALBAND, BILASPUR
(C.G.)

Affix Passport Size

Photograph

(Similar to that affixed
on application form)

Date of Examination : 25th September, 2022

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority



Registrar General

(See reverse for instructions)

IMPORTANT INSTRUCTIONS

1. Your admission to the examination shall be subject to producing the down loaded admit card before the office in charge of the examination centre or the invigilator. Hence you are required to bring the admit card.
2. Permission to appear in the examination is provisional and if, at any stage, it is found that the candidate does not fulfill the conditions of advertisement or certificates are found forged or fabricated or information given by the candidate is found false, his/her candidature shall be rejected without assigning any reason.
3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
4. You are required to follow the instructions as mentioned on the answer sheet.
5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
9. There is no provision for the supplementary answer Sheet.
10. Looking to the spread of Global Pandemic 'Covid' the candidates are advised to follow the Covid Protocol.
11. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.
